

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3652  
ANSWERED ON:25.08.2006  
UTILISATION OF FUNDS BY DRDAS .  
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**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) Whether the amount released by the Government to District Rural Development Agencies is not being utilised properly on development works and most of the villages remains unattended in the States;
- (b) If so, the reasons therefor;
- (c) The details of agencies working in this field and getting funds from the Government;
- (d) Whether the Government proposes to link these agencies through computer network for the proper monitoring of the development works;
- (e) If so, the details thereof; and
- (f) If not, the manner in which the Government monitors such developmental works ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

- (a) & (b) According to the financial and physical progress reports received from the District Rural Development Agencies (DRDAs) and State Governments, the utilisation of funds was found to be satisfactory during 2005-06.
- (c) The schemes of the Ministry of Rural Development are implemented through the State Governments, District Rural Development Agencies (DRDAs)/Zilla Parishads (ZPs) and various departments of the State government.
- (d) & (e) The Ministry of Rural Development has provided computer network facilities at State Headquarters and District Rural Development Agencies (DRDAs)/Zilla Parishads (ZPs) levels for effective monitoring of the schemes/development works on regular basis. The National Informatics Centres provides technical support for developing necessary software as per the output requirements of the rural development programmes.
- (f) The Ministry has developed a comprehensive system of monitoring, review and impact assessment of the programmes including utilization of funds through Periodical Progress Reports, Performance of Review Committee, Area Officer's Scheme, Vigilance and Monitoring Committee at the State/District Level with greater involvement of Members of Parliament, National Level Monitors and District Level Monitoring to monitor quality of work, adherence to implementation of schemes as per programme guidelines. Besides, the State have been advised to adopt a five- pronged strategy consisting of
  - (i) creation of awareness about the schemes,
  - (ii) transparency,
  - (iii) people's participation,
  - (iv) accountability- social audit through Gram Sabha and
  - (v) strict monitoring and vigilance.